

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2327
ANSWERED ON:11.03.2015
WAQF PROPERTIES
Owaisi Shri Asaduddin

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has held any consultations with the State Governments in regard to registration and digitization of Waqf property in the country;
- (b) if so, the details thereof and the number of States which agreed to such exercise;
- (c) the assistance being provided to States for this purpose; and
- (d) the time by which digitization and registration of all Waqf properties in the country is to be done?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) & (b): Yes Madam, Central Government has launched a scheme namely 'Computerisation of records of State Waqf Boards' to assist the State Waqf Boards for digitization of Waqf properties with the objective to streamline record keeping, introduce transparency, computerize and digitized the records of waqf properties and to develop a single web based centralized application. The state-wise status/progress of digitization as on 1.3.2015 under the scheme is at Annexure -I. The substantial progress has been achieved in respect of data entry in the registration module. Now, the Government has nominated Central Waqf Council as Nodal Agency for completing the remaining work. The funds have been released to 27 State Waqf Boards during the period 2009-10 to 2013-14. Since, Central Waqf Council has been designated Nodal Agency to complete the balance work of digitization, no fund has been released to State/UT Waqf Board during 2014-15. Registration of Waqf properties is responsibility of the State Government.

(c): Assistance provided to State Waqf Boards are given at Annexure-II.

(d): Most of the States have completed the task of setting up the Central Computing Facility (CCF) under the scheme and data entry work are also in progress in WAMSI modules. However, three State Waqf Boards namely Uttar Pradesh Shia, Dadra & Nagar Haveli and Jharkhand have not yet set up CCF. Central Waqf Council has engaged an agency to carry out the remaining work of digitization to complete the work expeditiously with the cooperation of the concerned state governments.